

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 33239/2017

ARBIND KUMAR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.17187/2018-EXEMPTION FROM FILING O.T. and IA No.17186/2018-EXEMPTION FROM SURRENDERING and IA No.17189/2018-CONDONATION OF DELAY IN REFILING and IA No.19526/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.19529/2018-EXEMPTION FROM FILING O.T.)

Date : 12-02-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
[IN CHAMBER]

For Petitioner(s)

Mr. M.K. Tripathi, Adv.
Mr. Dhiraj Pandey, Adv.
For Mrs. Sarla Chandra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling the special leave petition is condoned.

(SUKHBIR PAUL KAUR)
AR CUM PS

(RENUKA SADANA)
ASST.REGISTRAR